

12.31 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE TARIFF COMMISSION, ETC.

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): I beg to lay on the Table:—

(i) a copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(a) Report (1962) of the Tariff Commission on the pricing policy of the units manufacturing fire fighting equipment.

(b) Government Resolution No. EEI-15(4)/60(AEI), dated the 24th July, 1963.

(c) Statement explaining the reasons why a copy each of the documents at (a) and (b) above could not be laid on the Table within the period prescribed in the said sub-section. [Placed in

[Placed in Library. See No. LT-LT-1773/63].

(ii) (a) Annual Report of the Hindustan Machine Tools Limited, Bangalore, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-1774/64].

STATEMENT SHOWING THE ACTION TAKEN
BY GOVERNMENT ON ASSURANCES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

(i) Statement No. I	Fifth Session, 1953 (Third Lok Sabha) [Placed in Library, See No. LT. 1775/63]
(ii) Supplementary Statement No. IV	Fourth Session, 1953. (Third Lok Sabha) [Placed in Library, See No. LT. 1775/63]
(iii) Supplementary Statement No. VIII	Third Session, 1962-63. (Third Lok Sabha) [Placed in Library, See No. LT. 1777/63]
(iv) Supplementary Statement No. X	Second Session, 1962. (Third Lok Sabha) [Placed in Library See No. 1778/63]
(v) Supplementary statement No. XIII	First session, 1962. (Third Lok Sabha) [Placed in Library, See No. LT. 1779/63]
(vi) Supplementary Statement No. XII	Fourteenth Session, 1961. (Second Lok Sabha) [Placed in Library, See No. LT 1782/63]
(vii) Supplementary Statement No. XXI	Thirteenth Session, 1961 (Second Lok Sabha) [Placed in Library, See No. LT. 1781/63]
(viii) Supplementary statement No. XV	Twelfth Session, 1960 (Second Lok Sabha) [Placed in Library, See No. LT. 1782/63]

Shri Morarka (Jhunjhunu): May I make a submission? Yesterday, hon. Member Shri Prakash Vir Shastri was pleased to raise a question about the Government assurance concerning Ministers' D.A. and T.A., and you were pleased to direct that the Assur-

ances Committee might look into it and try to expedite compliance with that assurance. I am glad to inform you that in the statement which has just been laid on the Table, that assurance is complied with.